

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c). The Eighth Five Year Plan has not yet been finalised. Development of tourism is primarily the responsibility of the State Governments. However, no proposal has been received from the State Government in this regard for the year 1990-91.

**Effect of Proposal for Waiver of Bank Loans on Recovery of Loans**

8421. SHRI MULLAPPALLY RAMACHANDRAN:  
SHRI DILEEP SINGH BHURIA:

Will the Minister of FINANCE be pleased to state:

(a) the percentage of the recalled loans in respect of agricultural loans of nationalised banks actually recovered during 1988 and 1989;

(b) whether the rate of recovery has declined since Government's announcement regarding writing of agricultural loans:

(c) if so, the details thereof; and

(d) the action proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The percentage of recovery to demand of public sector banks in direct agriculture advances during the year ending June, 1988 and June, 1989 was 57.2 and 58.1 respectively.

(b) to (d). The measures for debt relief for farmers, artisans and weavers were

announced recently. The recovery performance of public sector banks in agriculture dues are available, at present upto June, 1989 only.

[*Translation*]

**Increase in Range of Low Power Transmitter in Almora, U.P.**

8422. SHRI HARISH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to increase the range of the low power transmitter set up at Almora in Uttar Pradesh; and

(b) if so, the extent thereof and when it is proposed to be done?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). The increase in the power and consequently the range of the TV transmitter functioning at Almora is dependent upon the availability of adequate resources for this purpose. At present, there is no approved scheme for augmentation of the power of this transmitter.

**Funds for Uttar Pradesh for Improving its Administrative Machinery**

8423. SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether a provision has been made by the Ninth Finance Commission for Uttar Pradesh for creation of new districts, Tehsils and blocks;

(b) if so, the total funds proposed to be given to the State for improving its administrative machinery;

(c) whether certain norms have been